

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.177 OF 2019

IN THE MATTER OF:

Calcutta Rubbery Factory Pvt Ltd & Ors

Appellants

Vs

Registrar of Companies, Delhi & Haryana

Respondents

For Appellant:- Mr. Puran Kumar, Advocate

For Respondents: - Mr. Rajpal Singh, Advocate.

ORDER

16.09.2019 - Reply filed on behalf of Respondents-ROC, New Delhi is taken on record. Rejoinder, if any, may be filed within two weeks thereof. List the appeal for final hearing on **15th October, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN